

CP. No. 170/93 for
return filed at Nagpur.
1st week began 94.

APR
25/11

Dated: 3/1/94.

Ms. Patthak for the applicant.
Respondents by Sh. R. P. Jarda.
Ms. Patthak states that the respon-
dents have decided the representation
after filing of the present application
and that there is no ground for
this C.P. The Contempt Petition
is accordingly disposed of.

dt. 3/1/94
Order/Judgment despatched
to Applicant/Respondent (s)
on 4/2/94.

4/2/94.

M. R. Kolhatkar
(M. R. Kolhatkar) (M. S. Jadhav)
MCA) V/C